

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 57 of 2014

Dated : 17th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Himachal Pradesh State Electricity Board Ltd. Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

It is represented that the service is not complete. Therefore, issue fresh notice to the Respondents. Dasti service is permitted.

Post the matter on **19.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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